

Annasaheb P Shinde]

section 44 of the Food Corporations Act, 1964 —

(1) The Food Corporations (Second Amendment) Rules, 1975, published in Notification No GSR 485 (E) in Gazette of India dated the 8th September, 1975

(11) The Food Corporations (Third Amendment) Rules, 1975, published in Notification No GSR 538 (E) in Gazette of India dated the 24th October, 1975 [Placed in Library See No. LT-10076|76]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 —

(1) The Gujarat and Dadra and Nagar Haveli Rice (Export) and Paddy (Movement Control) Amendment Order, 1975 published in Notification No G S R 2580 in Gazette of India dated the 25th October 1975

(11) GSR 2581 published in Gazette of India dated the 25th October, 1975 rescinding the Roller Mills Wheat Products (Ex-mill) Price Control Order, 1969 published in Notification No GSR 1103 dated the 3rd May, 1969 [Placed in Library. See No LT-10077|76]

(3) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation for the year 1974-75 along with the Audited Accounts and the Audit Report thereon under sub-section (11) of section 31 of the Warehousing Corporation Act 1962 [Placed in Library See No LT-10078|76]

(4) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1972-73 along with the Audited Accounts under sub-section (2) of

section 35 of the Food Corporation Act, 1964 [Placed in Library. See No. LT-10079|76].

FERTILISER (CONTROL) 3RD AMDT ORDER 1975, STATEMENT RE DELAY IN LAYING ANNUAL REPORT OF MP AGRO-INDUSTRIES CORPN, BHOPAL FOR 1972-73, ANNUAL REPORTS ETC

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) I beg to lay on the Table—

(1) A copy of the Fertiliser (Control) Third Amendment Order, 1975 (Hindi and English versions) published in Notification No GSR 486 (E) in Gazette of India dated the 8th September, 1975, under sub-section (6) of section 3 of the Essential Commodities Act 1955 [Placed in Library See No LT-10080|76]

(2) A statement (Hindi and English versions) showing reasons for delay in laying the *Annual Report of the Madhya Pradesh Agro-Industries Corporation Limited, Bhopal for the year 1972-73 [Placed in Library See No LT-10081|76]

(3) (a) A copy each of the following Reports (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(1) Annual Report of the Kerala Agro-Industries Corporation Limited Trivandrum, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

(11) Annual Report of the Karnataka Agro-Industries Corporation Limited, Bangalore for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

*The Report was laid on the Table of Lok Sabha on the 21st July, 1975

(iii) Annual Report of the Gujarat Agro-Industries Corporation Limited, Ahmedabad, for the year 1973-74 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

(b) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (i) above.

[Placed in Library. See No. LT-10082/76].

ANNUAL REPORTS AND NOTIFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table:—

(1) A copy each of the following Reports (Hindi and English versions):—

(a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1973-74.

(b) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1974-75. [Placed in Library. See No. LT-10093/76].

(c) Annual Report of the Indian Institute of Technology, Kanpur, for the year 1974-75. [Placed in Library. See No. LT-10084/76].

(d) Annual Report of the Indian Institute of Technology, Delhi, for the year 1974-75. [Placed in Library. See No. LT-10085/76].

(e) Annual Report of the Indian Institute of Technology, Bombay, for the year 1974-75. [Placed in Library. See No. LT-10086/76].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (1) (a) above [Placed in Library. See No. LT-10086/76].

(3) A copy each of the following Reports (Hindi and English versions):—

(i) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1974-75.

(ii) Annual Report of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1974-75.

(iii) Annual Report of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1974-75.

(iv) Annual Report of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1974-75. [Placed in Library. See No. LT-10087/76].

(4) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1974-75. [Placed in Library. See No. LT-10088/76].

(5) A copy each of the following Reports (Hindi and English versions):—

(i) Annual Report of the Indian School of Mines, Dhanbad, for the year 1973-74.

(ii) Annual Report of the Indian School of Mines, Dhanbad, for the year 1974-75. [Placed in Library. See No. LT-10089/76].

(6) Statement showing reasons for delay in laying the Report at (5) (i) above.

(7) A copy each of the following Reports (Hindi and English versions):—

(i) Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1974-75.